

financial assistance to such co-operatives in setting up of agro-based industries.”

The motion was adopted.

SHRI BALASAHEB VIKHE PATIL : I introduce the Bill.

SMALL AND MARGINAL FARMERS' AID BILL*

[English]

SHRI HANNAN MOLLAH (Uluberia): I beg to move for leave to introduce a Bill to provide for the grant of loans and other subsidies to small and marginal farmers.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the grant of loans and other subsidies to small and marginal farmers”.

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill

SPECIAL MEDICAL FACILITIES TO GOVERNMENT EMPLOYEES BILL*

[English]

SHRI HANNAN MOLLAH (Uluberia) : I beg to move for leave to introduce a Bill to provide for the medical facilities to Government employees who need special medical attention.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the medical facilities to Government employees who need special medical attention.”

The motion was adopted.

SHRI HANNAN MOLLAH : I introduce the Bill.

AGRICULTURAL WORKERS' COMPENSATION BILL.*

[English]

SHRI ZAINAL ABEDIN (Jangipur) : I beg to move for leave to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for payment by the Government to the agricultural workers of compensation for injury by accident.”

The motion was adopted.

SHRI ZAINAL ABEDIN : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 101)

[English]

SHRI ANOOPCHAND SHAH : (Bombay North) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI ANOOPCHAND SHAH : I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 311)

[English]

SHRI SURESH KURUP (Kottayam) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER : The question is :